

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8408/2019

(Arising out of impugned judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 11562/2019 (II)

Date : 23-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Abhishek Choudhary, Adv.
Mr. Anurag Kishor, Adv.
Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Kashif Irshad Khan, Adv.

Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Aviral Saxena, Adv.
Ms. Banshuri Swaraj, Adv.
Ms. Tania Sharma, Adv.
Ms. Ananya Sahu, Adv.

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Abhishek Kr Tiwari, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Satyajeet Kumar, AOR
Ms. Karina Hasija, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

The interim order will continue during the pendency of the proceedings.

**(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS**

**(KAMLESH RAWAT)
ASSISTANT REGISTRAR**